

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM; NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION NO. 06

Dated Guwahati, the 22nd January, 2024

The Gauhati High Court is pleased to allot the space for front office including the enclosed cubicle/room adjacent to the base of staircase near the central entrance in the Old Block to accommodate the Nodal Officer and supporting staff of the Postal Department in the Gauhati High Court, Old Block.

This Notification will come into force with immediate effect.

By order,

Sd/- S. K. Poddar

REGISTRAR GENERAL

Memo No. HC. III-53/2006/ 202-223 / G, Dated the 22nd January, 2024.

Copy to:-

1. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh.
2. The Registrar (Vig./Admin./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
5. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
6. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The President/Secretary, All Assam Lawyers' Association, Guwahati.
9. The President/Secretary, Lawyers' Association, Guwahati.
10. The Joint Registrar (_____), Gauhati High Court, Guwahati.
11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
12. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. /Mrs. Justice _____,
Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Order in the website of the Gauhati High Court.
17. The Court Manager, Gauhati High Court, Guwahati.
18. The AO (J), _____, Section, Gauhati High Court, Guwahati.
19. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.

20. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
21. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
22. The Gauhati High Court Notice Boards.



REGISTRAR GENERAL

22-01-2024